

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(13) C.P.(IB)-06(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.10.2019**

NAME OF THE PARTIES: Meena S Gupta  
V/s  
Satellite Developers Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY & BANKRUPTCY CODE .

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**ORDER**

1. The Learned Representatives for both sides are present.
2. The Learned Counsel appearing on behalf of the Respondent Debtor has noted in the Order Sheet that under the instruction the debt of Rs. 28 lakhs is to be settled within a week's time. Last chance to the Respondent Debtor to place on record the term of settlement.
3. Matter is adjourned to **06.11.2019**.

Sd/-  
**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

14.10.2019  
Sushil